
LD News

Expert Committee on Banking Sector Reforms

Pursuant to the recommendations of Narasimham Committee Report, Govt. of India has constituted an expert committee comprising inter alia representatives from the Ministry of Law, Ministry of Finance, Banking Division, Reserve bank of India and some outside experts to formulate specific proposals to give effect to the suggestions made by the Committee in their report. Shri T.R. Andhyarujina, Senior Advocate and Former Solicitor General of India is the Chairman and Shri N.V. Deshpande, Legal Adviser is the Member Secretary of the expert committee.

Promotion - Congrats!

Shri M.A. Batki and Shri S.C. Gupta, Jt. Legal Advisers have been promoted as Additional Legal Advisers in Gr. 'F' with effect from 1st April 1999.

Welcome

Smt. Jaya Rajagopal, Asst. Manager (P.S.) has been transferred to Legal Dept. from Issue Dept. w.e.f. 8th March 1999.

Shri Bashte, Record Clerk has been transferred to Legal Dept. from IECD w.e.f. 25th February 1999.

Good bye

Shri Thatode, Stenographer has been transferred to DBOD w.e.f. 5th March 1999.

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I, N.V. Deshpande, hereby declare that the particulars given above are true to the best of my knowledge.

Dated: April 1999

N.V. Deshpande
Signature of Publisher
